

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/201-203/ CAA/2017  
NAME OF THE TRANSFEROR : ODISHA CEMENT LTD & 4 ORS  
NAME OF THE AMALGAMATING CO : DALMIA BHARAT LTD  
NAME OF THE TRANSFEREE : DALMIA CEMENT (BHARAT) LTD  
UNDER SECTION : 230

S.No. NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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PAWAN JHABARI

For Applicant Company

*[Signature]*

**ORDER**

Counsel for Petitioner present and prayed for time to make submissions. He is directed to file the copy of the pending scheme and order if passed for sanction of the scheme. Put up on **19.12.2017 at 10.30 A.M.**

ghk

*[Signature]*  
MEMBER (JUDICIAL)